

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.08.2019

ORDER NO. 175 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for CESTAT, New Delhi constituting Division Bench as follows.

1. On 29/08/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following Anti dumping matter:

AD/53579/2018


2. On 29/08/2019 at 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter/ROM:

ST/50482/2017

ST/ROM/50398/2019 in ST/50218/2014

Note: Regular Bench will resume after Anti Dumping matter is over.

By order

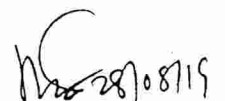


(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar